NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/56/2017

NAME OF THE PETITIONER(S) : GOPAKUMAR NAIR & 1 ORS

NAME OF THE RESPONDENT(S)

: OBO BETTERMANN INDIA PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. RAJESH Cornel for Perkoner 7. The APARAJITAA VIGNOADATH Coursel for Respondents Spaceyither Villement

ORDER

Counsels representing both the parties are present. Counsel for respondents filed CA 229/2017 in relation to the maintainability of the CP and prayed time for filing counter. Time is enlarged at request for making submissions by both the parties. Put up on 03.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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